145 Papers-Laid

[पुस्तकालय में रखी गई। (क) से (ग) के लिये **इखिये** सं० एल० टी०---4117/87]

(vi) 1985. 86 के वर्ष के लिए भारतीय प्रबंध संस्थान, बंगलौर के लेखा-परीक्षित वार्षिक लेखाओं को निर्धारित ग्रवगि के भीतर सभा पटल पर न रखे जाने के कारणों को दर्शाने वाला विवरण।

[पुस्तकालय में रखी गई। देखिये सं॰ एल॰ टी॰---4122/87]

(vii) 1985-86 के वर्ष के लिए भारतीय प्रबंध संस्थान, झहमदाबाद के बायिक प्रतिवेदन और लेखाओं को निर्धारित अवधि के भीतर सभा पटल पर न रखे जाने के कारणों को दक्षनि दाखा विवरण।

[पूस्तकालय में रखी गई। देखिये सं॰ एल॰टी०---4123/87]

I. Report and Accounts (1985-86) of the salar Jung Museum, Hyderabad: and related papers

II. Report and Audited Accounts (1985-86) of the Sangeet Natak Akademi, New Delhi and related papers.

III. Report and Accounts (1985-86) of the National Institute for Training * in Industrial Engineering, Bombay and related papers

IV. Corrigendum to the document entitled (National Policy on Educa-- tion-1986--Programme of Action. '

व्योमसी कृष्णा साहो : श्रीमन् में निम्नलिखित पत्न भी सभा पटल पर रखनी हं----

(viii) (क) 1985-86 के वर्ष के लिए सालार जंग संग्रहालय हैदराबाद का वाणिक प्रतिवेदन और लेखे।

(ख) संग्रहालय के कार्यकरण की सरकार द्वारा समीक्षा।

(ग) उत्पर (क) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए दिलम्ब के कारणों को दशनि दाला दिवरण। [पुस्तकालय में रखी गई। (क) स (ग) के लिये देखिये सं० एल टी०----4200/87]

(iX) (क) 1985-86 के वर्ष के लिए संगीत नाटक ग्रकादमी, नई दिल्ली का वाधिक प्रतिवेदन और लेखापरीक्षित लेखे।

(ख) ग्रकाटमी के कार्यकरण की सरकार द्वारा समीक्षा।

(ग) ऊपर (क) में उल्लिखित पत्नों को रूभ। पटल पर रखने में हुए विलम्ब के कारणों को दर्शनि वाला विवरण ।

[पुस्तकं।लय में रखी गई (क) से (ग) के लिये **देखिये** सं० एल० टी०----•4202/87]

(X) (क) 1985-86 के वर्ष के लिए राष्ट्रीय प्रीद्योगिक इंजीनियरी प्रशि-श्रण संस्थान, बम्बई का वार्षिक प्रतिवेदन।

' (ख) 1985-86 के वर्ध के लिए राष्ट्रीय ग्रौद्योगिक इंजीनियरी प्रशिक्षण संस्थान, बम्बई के वाणिक लेखे तथा उन पर लेखापरीक्षा प्रतिवेदन।

(ग) संस्थान के कार्यकरण की रार-कार द्वारा समीक्षा।

(घ) उत्पर (क) और (ख) में उल्लिखित पत्नों को सभा पटल पर रखते में हुए दिलम्ब के कारणों को दर्शाने वाला विवरण ।

[पुस्तकालय में रखी गई। (क) से (घ) के लिये देखिये सं० एल०टी०---4121/87]

(Xi) राष्ट्रीय शिक्षा नीति--1986 कार्रवाई योजना नामक दस्तावेज का शुद्धिपत्न।

[पुस्तकालय में रखी गई। देखिये सं० एल ०टी०---4124/87]

Report and Accounts (1985-86) of the National institute of Public Co-operation and Child Development, New Delhi and related papers THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH. AFFAIRS AND SPORTS AND WOMEN' AND CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI-MATI MARGARET ALVA): Sir I beg to lay on the Table a copy each (in English and Hindi) of the following papers: — -

(i) Annual Report and Accounts of the National Institute of Public Co-operation and Child Development, New Delhi, for the year 1985-86, together with Audit Report on the Accounts.

(ii) Review by Government on the working of the Institute.

(iii) 'Statement giving reasons for the delay in laying the papers mentioned at (i) above.

[Placed in Library. See No. LT-4125/87 for (i) to (iii)]

I. Report and Accounts (1985-86) of the Hindustan Teleprinters Limited, Madras and related papers

II. Statement giving' seasons for the delay in laying the Department of Telecommunications notitncation G. S. R. No. 314, dated the 26th April, 1986

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SANTOSH MOHAN DEV): Sir, I lay on the Table-

I. (I) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956: —

(i) Twenty-fifth Annual Report and Accounts of the Hindustan Teleprinters Limited, Madras, for the year 1985-86, together with the Auditors' Report on the Accounts and the comments of the Comptroller and. Auditor General of India thereon..

(ii) Review by Government on the working of the Company. (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-4101/87 for (1) and (2)]

II. Statement (in English and Hindi) giving reasons for the delay, in laying the Department of Telecommunications' Notification G. S. R. No. 314. dated the 26th April, 1986 which was laid on the Table on the 11th March, 1987. [Placed in Library, See No. LT-405487]

I. Report and Accounts (1985-86) of the Hospital Services Consultancy Corporation (India) Limited, New Delhi and related papers

II. Report and Accounts (1985-86) of the Post Graduate institute of Medical Education and Research, Chandigarh and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE: (KUMARI SAROJ KHAPARDE): Sir, I beg to lay on the Table—

I. (1) A copy each (In Englishand Hindi) of the following papers, under sub-section (1) of section. 619A of the Companies Act, 1956: —

(i) Third Annual Report and Accounts of the Hospital Services Consultancy Corporation (India) Limited, New Delhi, for the year 1985-86, together with the Auditors' Report on the Accounts and the - comments of the Comptroller and Auditor General of India thereon.'

(ii) Review by Government on the working of the Corporation.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above,

[Placed in Library. See No. LT-4206/87 for (1) and (2)]

II. A copy each (in English and Hindi)- of the following paper's: —

(a) Nineteenth Annual Report of the Post Graduate Institute of